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SLP(C)No. 20912 OF 2001

ITEM No.208

Court No. 7

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20912/2001

(From the judgement and order dated 11/10/2001 in CWP 7585/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

KUSUM LATA

Petitioner (s)

VERSUS

STATE OF HARYANA AND ORS

Respondent (s)

(With prayer for interim relief)

(For Final Disposal)

With

SLP(C)No.3138/2002,SLP(C)No.3139/2002

Date : 19/07/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s) M/s BS Mor, SM Hooda,SR Kalkal,Advs.
Mr. Mahinder Singh Dahiya,Adv.

M/s Naresh Kaushik,SC Gupta,
Shilpa Chohan,Lalitha Kaushik,
Dr.Sushil Balwada,Advs.

For Respondent (s) Mr. J.P. Dhanda,Adv.
M/s Raj Rani Dhanda,KP Singh,Advs.

UPON hearing counsel the Court made the following

O R D E R

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After hearing the learned counsel for the parties
for a few minutes, the Court reserved its verdict.

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[Naresh Kumar]
Court Master

[VP Tyagi]
Court Master